

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
REVISED CAUSE LIST FOR 20/05/2019 (MONDAY)**

| S.No. | File No. | Case Particulars | Purpose |
|--------------|-----------------|---|---------------------------|
| 1 | 655 | Smt. Sunita Kala and six others, Dehradun | Reply & arguments |
| 2 | 664 | Smt. Pushpa Rohini Agarwal and others | Notices to CBI & PACL Ltd |
| 3 | 665 | Finance House (India) Private Limited | Notices to CBI & PACL Ltd |